

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO.2629
TO BE ANSWERED ON 01ST DECEMBER, 2016

“DMF under PMKKKY”

2629. SHRI PRATAPRAO JADHAV:

Will the Minister of MINES be pleased to state:

- (a) whether the District Mineral Foundation (DMF) have been set up in the country including Buldhana region of Maharashtra;
- (b) if so, the details thereof; and
- (c) the details of works done so far under PMKKKY for the development of mining affected areas and welfare of the people of the said region?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) to (c): The Mines and Mineral (Development and Regulation) Act, 1957 (MMDR Act, 1957) was amended through the MMDR Amendment Act, 2015. One of the amendment provisions relates to introduction of section 9B which provides for the establishment of District Mineral Foundation (DMF) in any district affected by mining related operations. The object of the DMF is to work for the interest and benefit of persons, and areas affected by mining related operations.

Out of 12 mineral rich states of the country, 11 States [i.e. Goa, Karnataka, Chhattisgarh, Odisha, Jharkhand, Madhya Pradesh, Rajasthan, Telangana, Andhra Pradesh, Gujarat and Maharashtra] have framed DMF rules and DMF has been set up in 263 districts including Buldhana as per details provided below:

S.No	State	Total Number of districts in which DMF has been set up	Whether rules for DMF notified	Date of setting up of DMF for Major Minerals
1	Goa	2	Yes	15.01.2016
2	Karnataka	30	Yes	11.01.2016
3	Chhattisgarh	27	Yes	02.01.2016
4	Odisha	30	Yes	18.08.2015
5	Madhya Pradesh	51	Yes	15.05.2015
6	Jharkhand	24	Yes	22.03.2016
7	Rajasthan	33	Yes	31.05.2016
8	Telangana	10	Yes	21.06.2016
9	Andhra Pradesh	13	Yes	14.03.2016
10	Gujarat	32	Yes	01.04.2016
11	Maharashtra	11	Yes	01.09.2016
12	Tamilnadu	0	No	-----
Total		263		

Source: State Governments

The Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) has been launched by the Government which will be implemented through funds collected under DMF.

At least 60% of PMKKKY funds will be utilized for high priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; and (viii) sanitation. The rest of the funds will be utilized for the following: (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining district.

Details related to welfare projects/schemes initiated by State Governments under DMFs are not maintained centrally.
